

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
STARRED QUESTION No. *151
ANSWERED ON 30.07.2025

USE OF DMF FUND

*151. SHRI SUKANTA KUMAR PANIGRAHI:

Will the Minister of MINES be pleased to state:

- (a) whether the Government has issued or proposes to issue operational guidelines for the use of District Mineral Foundation (DMF) fund in Aspirational Districts that do not have active major mining operations such as Kandhamal and Boudh in Odisha;
- (b) if so, the details thereof including the convergence or pooled funding mechanisms that have been allowed for developmental projects in the said districts; and
- (c) the details of the number of proposals received or approved for such districts under the revised guidelines along with current status of their implementation including allocation and utilisation of funds?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) to (c): A Statement is laid on the table of the House.

THE STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. *151 REGARDING 'USE OF DMF FUND' ASKED BY SHRI SUKANTA KUMAR PANIGRAHI, MEMBER OF PARLIAMENT FOR REPLY ON 30TH JULY 2025.

(a) to (c) The Ministry of Mines has issued guidelines for 'Aspirational DMF Programme' on 9th July 2025 with an objective to align DMF works with key Aspirational District Programme (ADP)/ Aspirational Block Programme (ABP) sectors and convergence of DMF funds with ongoing Central/State schemes for multiplier effect and strengthened outcomes for mining affected communities. The five core themes of the ADP like Health & Nutrition, Education, Agriculture & Water Resources, Financial Inclusion & Skill Development, and Infrastructure align with the sectors specified in Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) Guidelines issued by the Ministry in January 2024. Out of the 112 Aspirational Districts, 106 districts are also DMF districts including Kandhamal district of Odisha. However, Boudh district of Odisha is not an Aspirational district.

Further, section - 2 of the PMKKKY Guidelines stipulates that the developmental and welfare activities to be undertaken should be, as far as possible, in the nature of complementing the ongoing schemes/projects being funded by the State as well as Central Government. While formulating schemes, DMFs will give priority to achieving targets under ADP and ABP.

As per the information received from the State Government of Odisha, three projects have been sanctioned and completed under DMF Kandhamal District with a total amount of Rs 18 lakh.
